

Statement-II

*State-wise number of procurement centres for Rabi Crops
(Updated on 15.4.2009)*

Region	2008-09 (Rabi Marketing Season)			2009-10 (Rabi Marketing Season)		
	FCI	State agencies	Total	FCI	State agencies	Total
Punjab	221	1379	1600	383 (incl. 93 shared)	1259	1642
Haryana	80 (Incl. 32 shared)	284	364	74 (incl. 34 shared)	291	365
Uttar Pradesh	978	3865	4843	515	4358	4873
Rajasthan	84	206	290	118	177	295
Madhya Pradesh	579	1038	1617	31	1173	1204
Delhi	2	—	2	4	—	4
Bihar	203	4295	4498	115	2692	2807
Himachal Pradesh	7	—	7	7	—	7
Uttarakhand	43	115	158	33	167	200
Gujarat	62	153	215	—	45	45
Chhattisgarh	—	1333#	1333	—	—	—
Jharkhand	13	—	13	15	0	15
Jammu and Kashmir	15	—	15	15	—	15
Maharashtra	—	85	85	0	85	85
TOTAL	2287	12753	15040	1310	10247	11557

#Through Co-Operatives.

**Settlement under crop insurance scheme in Maharashtra and
Andhra Pradesh**

3675. SHRI M.V. MYSURA REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government is contemplating to review and modify procedures under indemnifying crop losses (Five Years average yield and thresh hold yield etc.);

(b) whether any revised guidelines are issued for settling crop loss claims before due date of loan;

(c) the amount of premium collected under Crop Insurance during Kharif and Rabi 2009 in Andhra Pradesh and Maharashtra; and

(d) out of (c) above, claims settled and amount passed on to policy holders under Crop Insurance Scheme in Andhra Pradesh and Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS):
(a) Yes, Sir. A Joint Group was constituted by the Government to review the existing crop insurance schemes. Based on the recommendations of the Joint Group, a proposal for Modified National Agricultural Insurance Scheme (MNAIS) has been prepared.

(b) No, Sir.

(c) Details of premium collected during Kharif and Rabi 2009 are not yet available as the Kharif 2009 is still in progress and Rabi 2009-10 season has not yet been started.

(d) Does not arise.

Export of fruits and vegetables

3676. SHRI M.V. MYSURA REDDY:

SHRI NANDAMURI HARIKRISHNA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that 90 per cent of the fresh fruits and vegetables (including onion) are exported to neighbouring countries like Bangladesh, UAE, Kuwait, Saudi Arabia, Malaysia and Sri Lanka;

(b) if so, the details of quantity of export of various fruits and vegetables, country-wise;

(c) the details of quantity of exports and imports of fresh fruits and vegetables from European countries to India and *vice versa*;

(d) whether the European Commission has issued any notification approving the procedure of Directorate of Marketing and Inspection for pre procurement inspection for export of fresh fruits and vegetables; and

(e) whether India is also insisting any preshipment inspection before the preship consignment leaves European ports, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS):
(a) and (b) As per data available from DGCI&S the total export of fresh fruits and vegetables during 2007-08 and 2008-09 (upto January, 2009) along with share of the 6 countries is given below: